

ROC.NO. 78245-A/2019/B5/STATISTICS

**DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE STATE OF TAMIL NADU AND UNION TERRITORY OF PUDUCHERRY FOR THE MONTH OF JULY 2021
ABSTRACT**

Sr.No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Ariyalur	0	0	0	0
2	Chennai	10	2	0	12
3	Coimbatore	675	21	2	694
4	Cuddalore	8	0	0	8
5	Dharmapuri	11	0	0	11
6	Dindigul	84	11	1	94
7	Erode	80	22	0	102
8	Kancheepuram	49	1	0	50
9	Kanniyakumari	45	5	0	50
10	Karur	5	0	0	5
11	Krishnagiri	44	0	1	43
12	Madurai	86	2	2	86
13	Nagapattinam	0	0	0	0
14	Namakkal	67	2	0	69
15	Nilgiris	2	0	0	2
16	Perambalur	0	0	0	0
17	Pudukottai	84	0	2	82
18	Ramanathapuram	2	0	0	2
19	Salem	96	12	1	107
20	Sivaganga	0	0	0	0
21	Thanjavur	90	5	0	95
22	Theni	2	0	0	2
23	Thoothukudi	39	3	0	42
24	Tiruchirappalli	49	0	0	49
25	Tirunelveli	15	1	1	15
26	Tiruppur	301	4	0	305
27	Tiruvallur	181	12	0	193
28	Tiruvannamalai	5	0	1	4
29	Tiruvarur	8	0	0	8
30	Vellore	23	2	0	25
31	Villupuram	0	0	0	0
32	Virudhunagar	74	2	0	76
	Tamil Nadu Total	2135	107	11	2231
33	Puducherry	39	3	1	41
	TN & PY	2174	110	12	2272

Form 1

List of cases e-filed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
	Nilgiri								
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	OS. 113/2021	Bank of India, Papanadu Branch Vs R.Mathiyazhagan and 3 Others	S.Saranya	7667656664	ssaranyabab11@gmail.com	06.07.2021	27.04.2021
	Prl. District Court, Thanjavur	Thanjavur	OS. 121/2021	City Union Bank Limited, Palavathankattalai Branch Vs B.Vignesh and 3others	R.Lakshmi	9443489084	lakshmiravi96@gmail.com	23.07.2021	28.04.2021
	Prl. District Court, Thanjavur	Thanjavur	OS. 122/2021	Bank of India, Papanadu Branch Vs N.Narayanansamy and 2 others	S.Saranya	7667656664	ssaranyabab11@gmail.com	26.07.2021	22.07.2021
	Prl. District Court, Thanjavur	Thanjavur	OS. 123/2021	Bank of India, Papanadu Branch Vs V.Govindarasu and 2 others	S.Saranya	7667656664	ssaranyabab11@gmail.com	26.07.2021	22.07.2021
	Prl. District Court, Thanjavur	Thanjavur	OS. 124/2021	Bank of India, Papanadu Branch Vs T.Natarajan and 3 others	S.Saranya	7667656664	ssaranyabab11@gmail.com	26.07.2021	22.07.2021
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL	NIL	NIL
26	Principal District Court, Tiruppur	Tiruppur	COS 19/2021	M/s Shiva Texyarn Ltd, Karanampettai. Vs. M/s South India INC, Tiruppur.	P. Sakthivel	-	-	01.07.2021	03.07.2021

Form 1**List of cases e-filed during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
	Tiruttani.								
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	DISTRICT JUDGE, KARAİKAL	Puducherry	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**SUBORDINATE COURTS
JULY 2021**

FORM 2

Form 2							
List of cases in which e-payment of Court fees was made during the month of JULY 2021							
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 8/21	M/s. AHL Freight India Pvt. Ltd., Rep. by its Credit Controller, Mr.M.Lokesh .. Plaintiff vs- M/s Bhavani Agency & Co., Rep. by its Proprietors, Mr.Ganesh Rajan Indira & Mr.Senthilkumar. Defendant	M/s V.J.Arul Raj, M.Kirubaharan, B.Nirmala, K.Backiaraj	23.07.2021	01.04.2021
	Principal Judge's Court	Chennai	COS 9/21	M/s. AHL Freight India Pvt Ltd., Rep. by its Credit Controller, Mr.M.Lokesh... Plaintiff -vs- M/s.TAW Exports Pvt. Ltd., Rep. by its Managing Director, Mr.T.Faizan Ahmed... Defendant	M/s V.J.Arul Raj M.Kirubaharan B.Nirmala K.Backiaraj	23.07.2021	09.04.2021
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	PSJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	II ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III ASJ Court , CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	Sub Court, Pollachi	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court,Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court, Nagercoil	Kanniyakumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court, Karur	Karur	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udhamandalam, Nilgiri	Nilgiris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
22	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Udumalpet	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Avinashi	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	NIL	NIL	NIL	NIL	NIL
	DISTRICT JUDGE, KARAİKAL	Puducherry	NIL	NIL	NIL	NIL	NIL

**SUBORDINATE COURTS
JULY 2021**

FORM 3

Form 3

List of cases in which Electronic Service of Process has taken place during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 8/21	M/s. AHL Freight India Pvt. Ltd., Rep. by its Credit Controller, Mr.M.Lokesh .. Plaintiff vs- M/s Bhavani Agency & Co., Rep. by its Proprietors, Mr.Ganesh Rajan Indira & Mr.Senthilkumar. Defendant	M/s V.J.Arul Raj, M.Kirubaharan, B.Nirmala, K.Backiaraj	23.07.2021	
	Principal Judge's Court	Chennai	COS 9/21	M/s. AHL Freight India Pvt Ltd., Rep. by its Credit Controller, Mr.M.Lokesh... Plaintiff -vs- M/s.TAW Exports Pvt. Ltd., Rep. by its Managing Director, Mr.T.Faizan Ahmed... Defendant	M/s V.J.Arul Raj M.Kirubaharan B.Nirmala K.Backiaraj	23.07.2021	
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	PSJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	II ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	Sub Court, Pollachi	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court, Nagercoil	Kanniyakumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court, Karur	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgiri	Nilgiris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Udumalpet	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Avinashi	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	NIL	NIL	NIL	NIL	NIL
	DISTRICT JUDGE, KARAİKAL	Puducherry	NIL	NIL	NIL	NIL	NIL

**SUBORDINATE COURTS
JULY 2021**

FORM 4

Form 4						
List of total no. of cases randomly allocated during the month of JULY 2021						
Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	NIL	NIL	NIL	NIL
3	Prl. District Court, CBE.	Coimbatore	Principal District & Sessions Court, Coimbatore	NIL	Original Suit	4
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	PSJ Court, CBE	Coimbatore	Principal Subordinate Court, Coimbatore	NIL	Original Suit	8
	I ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	II ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III ASJ Court, CBE	Coimbatore	Sub Court, Pollachi	NIL	Original Suit	9
	Sub Court, Pollachi	Coimbatore	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	Principal District and Sessions Court, Cuddalore	NIL	COS	7
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	Principal District Court, Dindigul.	NIL	NIL	20
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL
9	Principal District Court, Nagercoil	Kanniyakumari	Principal District Court, Nagercoil	1	OS	35
10	Principal District Court, Karur	Karur	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month of JULY 2021

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL
15	District Court Udhagamandalam, Nilgiri	Nilgiris	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	OS	15
26	Principal District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	I Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	II Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Principal Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Sub Court, Udumalpet	Tiruppur	NIL	NIL	NIL	NIL
	Sub Court, Avinashi	Tiruppur	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of JULY 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	NIL	NIL	NIL	NIL
	DISTRICT JUDGE, KARAIKAL	Puducherry	NIL	NIL	NIL	NIL

**SUBORDINATE COURTS
JULY 2021**

FORM 5

Form 5							
List of cases in which Case Management Hearing was held during the month of JULY 2021							
Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 3/21	The CSB Bank Ltd, No.32, First Main Road, Olympic Colony, Padi, Chennai – 600 050 Rep by its Authorised Officer ----Plaintiff vs 1. M. Nedunchezian and 2.others.--- Defendant	K. Rajasekaran	12.02.2021	26.08.2021
	Principal Judge's Court	Chennai	COS 2/21	M/s. ATA Freight Line India Pvt. Ltd, Unit #4, 7th Floor, B Wing, Time Square, Marol Naka, Andheri (E) Mumbai, Maharashtra - 400 059 --- Plaintiff vs Mr. Lazer Lyras.J, Proprietor of Starship L & L Project Logistics, No.137/1, 2nd Floor, Velachery Road, Little Mount, Saidapet, Chennai - 600 015. --- Defendant	Mr. P. Giridharan	02.02.2021	10.08.2021
	Principal Judge's Court	Chennai	COS 1/20	1. M/s. Larsen & Toubro Ltd, Gujarat 2. United India Insurance Company Ltd, Mumbai Plaintiffs --VS-- NTC Logistics India (Pvt) Ltd, Chennai..... Defendant	M/s Ashok Rajaraman M/s. Andrew Vivek	04.12.2019	26.08.2021
	Principal Judge's Court	Chennai	COS 1/21	M/s. Para Enterprised Pvt Limited, No.7th Floor, Tamarai Tech Park, No.16-20A (SP) Developed Plots, Jawaharlal Nehru Road, Guindy Industrial Estate, Guindy, Chennai. represented herein by its Authorized Signatory Mr. Pradeepsankar-Plaintiff -vs-A.R. Dairy Food Private Limited, No.10/5C, Madurai Road, Begampur Post, Dindigul - 624 002--- Defendant	M/s. M.S. Associates R. Sathish Kumar	25.03.2021	17.08.2021
	Principal Judge's Court	Chennai	COS 4/20	M/s. CLN Cinemas, Rep. by its Proprietor, Mr. Praveen Prasad, No.15/8, Dhanappa Mudalai Street, Madurai - 625 001. - Plaintiff -VS- 1. M/s. JSK Film Corporation, Rep. by Authorized signatory, JSK. Satish Kumar 2. Qube Cinema Technologies, 42, Dr. Ranga Road, Bhaskarapuram, Mylapore, Chennai - 600 004. -- Defendant	M/s. V.P. Raman M.S. Seshadri	26.08.2020	10.08.2021
	Principal Judge's Court	Chennai	COS 8/20	M/s. Agrocrops Exim Limited, Rep. by its Sales Manager, Mr. A. Prabakaran, No.45, Armenian Street, SM Plaza, Room No.1, 1st Floor, Chennai - 600 001. --- Plaintiff -VS- M/s. Royal Sundaram General Insurance Co. Limited, Sundaram Towers, No.46, Whites Road, Royapettah, Chennai - 600 014. --- Defendant	S. Vasudevan (Plaintiff)	05.12.2020	23.08.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal Judge's Court	Chennai	COS 4/21	M/s. Times Chartering Pvt Ltd. Haryana, Represented by its Line Manager, Mr. Yogesh Ramesh Abhichandani ... Plaintiff -vs- M/s. Pink Rose Cargo Pvt Ltd, Chennai Represented by its Chairman & Managing Director & 6 Others Defendants	Mr. K.M. Anand Mr. Bijai Sundar (D1 and D2) Mr. Mukund Rao (D3 and D4)	08.03.2021	10.08.2021
	Principal Judge's Court	Chennai	COS 5/21	TVS Dynamic Global Freight Services Limited, Rep. by its Authorised Signatory Mr. D. K. Kumar ... Plaintiff -vs- Sri Sivasakthi Auto Ancillaries Madras Private Limited Represented by its Directors, Chennai and 3 others ... Defendants	V. Sankaranarayana n	30.03.2021	02.09.2021
	Principal Judge's Court	Chennai	COS 6/21	Tractors and Farm Equipment Ltd.,... Plaintiff Karuna Auto Sale and Service, Karuna Devi, Sanjay Gupta ... Defendants	S.Ramasubraman iam and Associate	08.04.2021	26.08.2021
	Principal Judge's Court	Chennai	COS 7/21	Simpson and Co.Ltd., ... Plaintiff S.S.Prabhu Defendant	S.Ramasubraman iam and Associate	08.04.2021	26.08.2021
	Principal Judge's Court	Chennai	COS 8/21	M/s. AHL Freight India Pvt. Ltd., Rep. by its Credit Controller, Mr.M.Lokesh ... Plaintiff -vs- M/s Bhavani Agency & Co., Rep. by its Proprietors, Mr.Ganesh Rajan Indira & Mr.Senthilkumar..... Defendant	M/s V.J.Arul Raj M.Kirubaharan B.Nirmala K.Backiaraj	23.07.2021	23.08.2021
	Principal Judge's Court	Chennai	COS 9/21	M/s. AHL Freight India Pvt Ltd., Rep. by its Credit Controller, Mr.M.Lokesh... Plaintiff -vs-M/s.TAW Exports Pvt. Ltd., Rep. by its Managing Director, Mr.T.Faizan Ahmed... Defendant	M/s V.J.Arul Raj M.Kirubaharan B.Nirmala K.Backiaraj	23.07.2021	23.08.2021
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	PSJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	II ASJ Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III ASJ Court , CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	Sub Court, Pollachi	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2019	Shree Kumarasamy poly Chem Rep by its GM, M.Arul selvam vs Vibrant Laminate pvt.Ltd and others	P.Baskar	25.11.2019	26.07.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2020	Kumarasamy Industries vs M/S Ether Coating and Engineers pvt.Ltd and others	P.Baskar	22.01.2020	01.07.2021 ,29.07.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2020	Kavitha karthik Rep by Manager M.Arul selvam vs M/S Ether cooling and Eng pvt and others	P.Baskar	04.02.2020	22.07.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 3/2020	M/S Harini traders vs Skyline Impex	P.Baskar	23.09.2020	08.07.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 4/2020	S.P.D.S.Kumaresh vs Lakshmi	P.Baskar	02.11.2020	14.07.2021 ,29.07.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2021	Venkatesan S/o Kothendum Vs Kalyana sundaram S/o Kuppusamy	P.Baskar	05.01.2021	2.07.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2021	Pappathi w/o Ramamoorthy and 3 others Vs N.G.P.Kalaiyaran S/o Pazhanivel	P.Baskar	16.02.2021	09.07.2021
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	AROP.No. 103/2018	Muthappa Goundar vs District Collector, Dindigul.	S.Harihara Ramachandiran	05.10.2018	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 111/2018	Shanthi Vs District Collector, Dindigul.	S.Harihara Ramachandiran	30.10.2018	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 129/2018	Mani and 2 others Vs District Collector, Dindigul.	M.Ramalingam	12.12.2018	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 136/2018	Arayammal Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 137/2018	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 138/2018	Shanmugavel Vs District Collector, Dindigul.	V.Arumugam	21.12.2018	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 99/2019	Palanichamy Vs District Collector, Dindigul.	V.Palanichamy	18.07.2019	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 109/2019	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 110/2019	Nachimuthu Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 46/2020	Thirumalaichamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 47/2020	Karuppusamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 48/2020	Murugesan Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 55/2020	Sabapathi Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 56/2020	Selvaraj Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	31.08.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 41/2021	Deepa Alankar Vs DRO, Madurai.	P.Pandiyarajan	17.02.2021	31.08.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S.49/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	07.07.2015	17.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.50/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	16.02.2015	17.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.58/2018	Fathima Beevi Vs M/s Sura Leathers	S.Krishnakumar	09.03.2018	24.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.73/2018	Saleem Raja Vs M/s Sura Leathers	S.Krishnakumar	09.04.2018	26.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.247/2018	Hindu Nadar Uravin Murai & Others Vs The Commissioner Hindu Religious Charitable endoment, Chennai.	P.S.Nirmalkumar	20.12.2018	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.86/2020	M/s. Sivaraj Spinning Mills Pvt., Ltd., Vs M/s Sri Dhanalakshmi Enterprises	T.Manikandan	02.07.2020	07.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.131/2020	Canara Bank Batlagundu Branch Vs 1.Selvameena 2.Thangapandian	S.Krishnakumar	18.08.2020	03.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.139/2020	Canara Bank Batlagundu Branch Vs Sirpi magaleer self help group	Muneeswarar	25.08.2020	06.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.156/2020	Canara Bank SME Branch Dindigul Vs 1.Chiristy 2.Jayarani	V.S.Gandhimathi Nathan	08.09.2020	06.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.159/2020	Canara Bank Batlagundu Branch Vs 1.Raman @ GopalaKrishnan 2.Ravi	S.Krishnakumar	08.09.2020	07.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.161/2020	Canara Bank, Nehruji Nagar Branch, Dindigul Vs Lourdhu Boss	V.S.Gandhimathi Nathan	08.09.2020	05.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.181/2020	Canara Bank, Batlagundu Branch Vs Pitchaimani @another	S.Krishnakumar	17.09.2020	25.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.196/2020	Canara Bank, Batlagundu Branch Vs Ashok Kumar and another	N.Arumugam	28.09.2020	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.197/2020	Canara Bank, Batlagundu Branch Vs Hithayathullah and another	S.Krishnakumar	28.09.2020	09.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.199/2020	Bank of India Vs M.Karthick Kumar	A.S.Radha Krishnan	01.10.2020	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.201/2020	Canara Bank Vs Selvam and another	S.Krishnakumar	01.10.2020	01.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.203/2020	Canara Bank Vs Vijaya	S.Krishnakumar	01.10.2020	26.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.205/2020	Canara Bank Vs Ramakrishnan and another	S.Krishnakumar	01.10.2020	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.206/2020	Canara Bank Vs Sathik Batcha and another	S.Krishnakumar	05.10.2020	02.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.207/2020	Canara Bank Vs Kumaresan and another	S.Krishnakumar	05.10.2020	25.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.208/2020	Canara Bank Vs Vaigai Magalir Self Help Group through its president Tmt.B.Thangam and another	S.Krishnakumar	05.10.2020	02.08.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S.209/2020	Indian Bank Vs Rainbow Aangal self help group through its Animator T.Chandrasekar and another	V.S.Gandhi Mathinathan	05.10.2020	18.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.211/2020	Indian Overseas Bank Vs M/s.Amman Agri clinic represented through its proprietor I.Singadurai	D.C.Centhil	06.10.2020	01.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.214/2020	Canara Bank Vs Syed Abuthaheer and another	S.Krishnakumar	07.10.2020	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.217/2020	Canara Bank Vs Kavitha and another	S.Krishnakumar	07.10.2020	02.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.219/2020	Canara Bank Vs M/s.S.P.Grawals represented by its proprietor P.Ashokkumar and another	S.Krishnakumar	07.10.2020	02.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.221/2020	Canara Bank Vs E.Poonkothai and another	S.Krishnakumar	07.10.2020	04.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.222/2020	Canara Bank Vs Kavimalar Magalir Mandram Represented by its Animator R.Muthulakshmi and another	S.Krishnakumar	07.10.2020	19.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.225/2020	State Bank of Indian Vs N.Gobikrishnan	G.Ilampooranan	08.10.2020	18.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.227/2020	Canara Bank Vs Arockia Ananda Kulandaisamy	S.Krishnakumar	08.10.2020	17.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.231/2020	Canara Bank Vs Sakthi Mariyamman Magalir Sangam through its President Jeyanthi and another	S.Krishnakumar	13.10.2020	12.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.238/2020	Indian Overseas Bank Vs G,Ganesan and another	S.Krishnakumar	15.10.2020	19.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 247/2020	Canara Bank, Batlagundu Branch Vs Amaladevi @another	S.Krishnakumar	02.11.2020	02.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 248/2020	Canara Bank, Batlagundu Branch Vs Sakayaraj @another	S.Krishnakumar	02.11.2020	26.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 249/2020	Indian Overseas Bank, Dindigul Branch Vs Ramanathan @another	S.Krishnakumar	03.11.2020	11.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 251/2020	Canara Bank, Batlagundu Branch Vs Amutha	S.Krishnakumar	05.11.2020	15.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 256/2020	Union Bank, Meddupatti Branch Vs Ayyappan	A.S.Radha Krishnan	06.11.2020	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 259/2020	Canara Bank, Batlagundu Branch Vs Amutha	V.S.Gandhi Mathinathan	07.11.2020	26.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 277/2020	M/s.Malayaan integrated Builders, Partnership firm through its Partner A.M.Arumugam Vs Institute of Management Technology, Hyderabad through its President and others	N.Sivakumar	19.11.2020	09.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 286/2020	Canara Bank, Batlagundu Branch Vs Meenakshi Sripi Self Help Group	S.Krishnakumar	20.11.2020	24.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 292/2020	Canara Bank, Dindigul Branch Vs Selvi @another	D.C.Centhil	21.11.2020	02.08.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S 293/2020	Union Bank, Medduppatti Branch Vs Varadharaj	A.S.Radha Krishnan	21.11.2020	09.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 296/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	02.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 297/2020	State Bank of India, Nilakottai Branch Vs Mariyappan	G.Ilampooranan	23.11.2020	17.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 298/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	02.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 301/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeen and others	S.Krishnakumar	23.11.2020	10.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 300/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeen and others	S.Krishnakumar	23.11.2020	03.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 328/2020	Canara Bank Main Branch Vs Karthikeyan	G.Ilampooranan	14.12.2020	19.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 329/2020	Canara Bank Main Branch Vs Murugesan	G.Ilampooranan	14.12.2020	11.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 337/2020	Canara Bank Batlagundu Branch Vs Niraimathi Magalir Mandram through its President Selvi and another	S.Krishnakumar	16.12.2020	25.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 338/2020	Canara Bank Batlagundu Branch Vs Sigaram Magalir Mandram through its President Palaniyammali and another	S.Krishnakumar	16.12.2020	25.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 347/2020	Canara Bank Sendurai Branch Vs Sankaran and another	V.S.Gandhi Mathinathan	22.12.2020	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 351/2020	Canara Bank Sendurai Branch Vs Karthikeyan and another	V.S.Gandhi Mathinathan	23.12.2020	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 12/2021	Canara Bank K.Keeranur Branch Vs Murugesan and another	A.Devendran	07.01.2021	19.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 25/2021	Canara Bank Kottanatham Branch Vs Periyasamy	S.Krishnakumar	11.01.2021	03.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 57/2021	Vagai Leather Corporation representative through Managing Partner Mani. Vs Mahamadhu Ebragim @ Bullet Ebragim	N.T.R.Vijay Kumar	05.02.2021	02.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 71/2021	UCO Bank, Dindigul Branch Vs Asaraf Ali and another	S.M.Loganathan	24.02.2021	02.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 100/2021	Canara Bank Batlagundu Branch Vs Deivanayaki and another	S.Krishnakumar	26.03.2021	26.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 101/2021	Canara Bank Batlagundu Branch Vs Asanullah	S.Krishnakumar	26.03.2021	26.08.2021

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List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S. 103/2021	Canara Bank Batlagundu Branch Vs Akbar and another	S.Krishnakumar	26.03.2021	01.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 112/2021	Canara Bank Batlagundu Branch Vs Sathuragiri Traders Represented thorough Rathinagiri and 2 others.	S.Krishnakumar	07.04.2021	13.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 113/2021	Canara Bank Thadicoumb Branch Vs Chandran	S.Krishnakumar	07.04.2021	06.09.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 127/2021	Kumarasen Vs Gopalakrishnan	P.Velumani	09.04.2021	02.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 130/2021	Canara Bank Paganatham Branch VS Karthikeyan	G.Ilampooranan	20.04.2021	03.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 131/2021	Canara Bank Paganatham Branch VS P.Navaneethakrishnan	G.Ilampooranan	20.04.2021	03.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 132/2021	Canara Bank Paganatham Branch VS S.Seenivasan	G.Ilampooranan	20.04.2021	03.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 135/2021	Canara Bank Chinnalapatti Branch Vs Mathan Traders represented through Kavitha	S.Krishnakumar	21.04.2021	04.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 136/2021	State Bank of India, Kanakkanpatty Branch Vs Vigneswara Pandian	S.Krishnakumar	22.04.2021	05.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 163/2021	Canara Bank, Shanarpatti Branch Vs Sri Devi Women Joint Liability Group Represented through Pottiyammal	G.Ilampooranan	06.07.2021	06.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 164/2021	Canara Bank, Shanarpatti Branch Vs Iswryam Women Joint Liability Group Represented through Manimegalai.	G.Ilampooranan	06.07.2021	06.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 169/2021	Canara Bank Main Branch, Dindigul Vs SS Garments through the Proprietor KKS Abdul Nazeer	G.Ilampooranan	09.07.2021	09.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 170/2021	Canara Bank Main Branch, Dindigul Vs SS Garments through the Proprietor KKS Abdul Nazeer	G.Ilampooranan	09.07.2021	09.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 171/2021	Canara Bank Sendurai Branch Vs Murugan and another	V.S.Gandhi Mathinathan	12.07.2021	12.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 172/2021	Canara Bank Sendurai Branch Vs Lingeswari	V.S.Gandhi Mathinathan	12.07.2021	12.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 174/2021	Canara Bank Vedasandur Branch Vs Govindarajan	S.Krishnakumar	13.07.2021	13.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 176/2021	Bank of Baroda Vs M/s.Get Adict, a partnership firm, represented by its Managing partner V.Nandakumar and others	A.S.Radha Krishnan	14.07.2021	18.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 179/2021	City Union Bank Natham Branch Vs Nasar and another	A.Jahangeer	16.07.2021	18.08.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 202/2021	Canara Bank Nehrugi Nagar Branch Vs Thangavelu and another	V.S.Gandhi Mathinathan	28.07.2021	03.09.2021

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List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S. 205/2021	Canara Bank Batlagundu Branch Vs Raja and another	N.Arumugam	28.07.2021	06.09.2021
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court, Nagercoil	Kanniyakumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court, Karur	Karur	03/2018	Alaska Export USA Inc., Illinois, United State of America, rep. by its Vice President, Dr.Veerasingu Bommasamy, Illinois. .. Plaintiff Vs "1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam 3. S.Thirunavakarasu .. Defendants"	N.Thirumorthy/ E.K.Kumaresan	10.10.2018	02.07.2021 08.07.2021 14.07.2021 28.07.2021
	Principal District Court, Karur	Karur	01/2019	M/s. Master Linens INC., a partnership firm, represented by Manager cum Power of Attorney M.Kumaravel .. Plaintiff Vs M/s. SANECO SAS., a Limited Liability Company by shares, incorporated under the laws of France, rep by its General Director, Mr.Benoit Dalle and President Ms.Alix Pollet .. Defendant	K.Suresh/N.Kumaresan	27.04.2019	05.07.2021 15.07.2021
	Principal District Court, Karur	Karur	01/2020	Thirunavukarasu Proprietor M/s. Best Blue metals, Aravakurichi ... Plaintiff Vs "Ponnusamy, Proprietor M/s. MSP Readymix Concrete, Namakkal. ... Defendant"	K.Ramesh/A.Prabakaran	22.01.2020	09.07.2021 22.07.2021
	Principal District Court, Karur	Karur	03/2020	M/s. Pon Vinayaga Blue Metals, rep. by its partner Ponnusamy, S/o Subbarayan, having business office at S.F. No. 434/4, Karudaiyampalayam Village and post, Aravakurichi Taluk, Karur District. Plaintiff Vs Ponnusamy S/o. Marappa Gounder, Proprietor of M/s. MSP Readymix Concrete, No. 85-J, MSP Building Salem Road, Namakkal.Defendant	K.Ramesh	26.11.2020	16.07.2021

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List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Karur	Karur	01/2021	Tamil Nadu Newsprint and Papers Ltd., a Public Limited Co., having its Registered Office at 67, Mount road Guindy, Chennai and having its Factory at Kagithapuram, Pugalur Taluk, Karur District. Rep. by its Authorised Signatory ... Plaintiff P.Jeganathan, S/o. Periyasamy, Proprietor M/s SPM Traders having office at No.8, Murugan Towers, R.S.Road, Velayuthampalayam, Pugalur Tk., Karur Dt. ... Defendant	K.Subramanian	28.04.2021	29.07.2021
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai.	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	The Principal District Judge	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	COS/53/2020	Mahendran feeds and foods by rep partner palanisamy by rep agent MMohan Vs Senthikumar	Shanmugam.K(P), Vinoth.S(R),	19-08-2020	01-07-2021
	The Principal District Judge	Namakkal	COS/42/2020	Canara Bank Namakkal Branch by its Manager Vs KalaivaniK	Vinoth.S(P),	30-01-2020	02-07-2021
	The Principal District Judge	Namakkal	COS/54/2020	Subashree Feeds by its Owner Umamaheswari Vs Palanivel	Shanmugam.K(P),	21-08-2020	02-07-2021
	The Principal District Judge	Namakkal	COS/57/2020	Muthu poultry Egency by rep Managing partner thiyagarajan power Egent Tamilselvan Vs Subramani	Shanmugam.K(P),	16-10-2020	02-07-2021
	The Principal District Judge	Namakkal	COS 18/2021	Harin Feeds by its propreitor MSenthilkumar by Power Agent Sellamuthu Vs VKumaravel	Shanmugam.K(P),	03-07-2021	03-07-2021

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List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/11/2020	RDomnic Xavier Vs Fues Gupta M/sInnovittil church	Raju.L(P),	18-01-2019	05-07-2021
	The Principal District Judge	Namakkal	COS/16/2020	Sri Kumaran Finance by Managing Director MGanesan Vs Sasikala and 2 others	Murugesan.J.K(P),	04-04-2019	05-07-2021
	The Principal District Judge	Namakkal	COS/45/2020	Sri Aruljothi murugan Fianance by its Managing Partner KMuthusamy Vs SMuthukumaran	Chinnusamy.R(P),	12-03-2020	05-07-2021
	The Principal District Judge	Namakkal	COS 65/2020	Harin feeds by its OwnerMSenthilkumar power Egent PSellamuthu Vs Jayaraman	Shanmugam.K(P),	05-12-2020	05-07-2021
	The Principal District Judge	Namakkal	COS19/2021	Kanagathara Finance by its Managing Partner by its DNatarajan Vs GLoganathan and another	Raghu.T.V(P),	06-07-2021	06-07-2021
	The Principal District Judge	Namakkal	COS 7/2021	Union Bank of India rep by its Power of attorney agent and Branch Mamanger Vs JMFurniture and 2 others	Madhanmohan.A(P),	29-03-2021	06-07-2021
	The Principal District Judge	Namakkal	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugam.S.A(P), Udhaya kumar.K(R),	19-08-2019	08-07-2021
	The Principal District Judge	Namakkal	COS/23/2020	Syndicate bank Pallipalayam Branch Vs JKavinkumar	Shanmugam.S.A(P),	19-08-2019	09-07-2021
	The Principal District Judge	Namakkal	COS/3/2020	SSV Feeds rep by its Managing Partner Vs Mani Poultry Farm rep by its Proprietor SMMani and another	Raghu.T.V(P),	19-06-2018	12-07-2021
	The Principal District Judge	Namakkal	COS/12/2020	Mahindra Feeds and Foods by its partner Palanisamy Vs Selvaraj	Shanmugam.K(P),	02-03-2019	12-07-2021
	The Principal District Judge	Namakkal	COS/27/2020	NPA Foods and Feeds by its Managing Partner Velusamy Vs Kandasamy	Shanmugam.K(P), Johnedwin.F(R),	21-08-2019	12-07-2021
	The Principal District Judge	Namakkal	COS/28/2020	Syndicate bank NPudupatti Branch Rep by its Branch Manager Vs Pillaiyaraj and another	Anbazhagan.P(P),	10-09-2019	12-07-2021
	The Principal District Judge	Namakkal	COS/51/2020	M/sLogical Agri Business India Private Limited rep by its Managing Director Vs M/sSri Lakshmi Narasimha Poultry Farm Pvt ltdrep by its Managing Director MrKalidindi and 4 othe	Shanmugam.K(P),	29-07-2020	12-07-2021
	The Principal District Judge	Namakkal	COS/58/2020	Hari Feeds by its Owner M.Senthilkumar Vs R.V.S.Poultry Farm by owner Velappan	Shanmugam.K(P), Raghu.T.V(R),	08-10-2020	12-07-2021
	The Principal District Judge	Namakkal	COS/59/2020	Harin Feeds by Manager M.Senthilkumar Vs Krishnaveni Poultry Farm by its Manager Periasamy	Shanmugam.K(P), Krishnan.P(R),	30-09-2020	12-07-2021
	The Principal District Judge	Namakkal	COS15/2021	Kanagathara Finance by its Managing Partner NPrabakaran Vs GLoganathan	Raghu.T.V(P),	10-06-2021	12-07-2021
	The Principal District Judge	Namakkal	COS/6/2020	PePe Feeds by its Managing Partner PTamilarasan Vs Perianna gounder and 8 others	Shanmugam.K(P),	18-12-2018	19-07-2021
	The Principal District Judge	Namakkal	COS16/2021	Vishnu Sudha Textiles rep by its Sole Prop TSudha rep by her power Agent SNatesan Vs Hystan Spinning Mills chennai PLtd and 2 others	Dakshinamoorthy .L(P),	16-06-2021	19-07-2021

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Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/36/2020	Harin Feeds by its Owner MSenthilkumar Vs Chinnusamy	Shanmugam.K(P), Tamilselvan.R(R),	07-01-2020	20-07-2021
	The Principal District Judge	Namakkal	COS 2/2021	Subashri Feeds by its Owner Umamaheshwari by power Agent Yuvaraj and another Vs Sakthivel	K.Shanmugam	16-02-2021	20-07-2021
	The Principal District Judge	Namakkal	COS 3/2021	Subashree Feeds by its Owner Umamaheshwari by power Agent Yuvaraj Vs Sakthivel	K.Shanmugam	16-02-2021	20-07-2021
	The Principal District Judge	Namakkal	COS 62/2020	Harin Feeds by its owner M.Senthilkukmar Vs Thulasi Poultry Farm by its owner Arul	K.Shanmugam	30-11-2020	22-07-2021
	The Principal District Judge	Namakkal	COS 5/2021	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Tamilselvan Vs Tamilselvi	Shanmugam.K(P),	22-03-2021	22-07-2021
	The Principal District Judge	Namakkal	COS 6/2021	Kalai Traders by its Owner RRamakandhan Vs Gugan feets and Pouldry pvt ltd by its Manager	Shanmugam.K(P),	22-03-2021	22-07-2021
	The Principal District Judge	Namakkal	COS/30/2020	RDinesh Vs Gautham Kanunga	Arthanari.K(P),	04-10-2019	23-07-2021
	The Principal District Judge	Namakkal	COS 60/2020	Mahindra Feeds and Foods By its Managing Partner Palanisamy by Power Agent	K.Shanmugam	30-11-2020	23-07-2021
	The Principal District Judge	Namakkal	COS 17/2021	Sri Balamurugan Feeds by its Managing Partner Muthusamy Vs Thangavel and another	Shanmugam.K(P),	23-06-2021	26-07-2021
	The Principal District Judge	Namakkal	COS/29/2020	Syndicate bank NPudupatti Brach REp by its Branch Manager Vs VMMadhuranthagai and another	Anbazhagan.P(P),	10-09-2019	26-07-2021
	The Principal District Judge	Namakkal	COS/56/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by power agent Tamilselvan Vs Kannan	Shanmugam.K(P),	16-10-2020	26-07-2021
	The Principal District Judge	Namakkal	COS/15/2020	Saranya Spinning Mills Pvt Ltd rep by Technical Director Ashokkumar Vs Om sakthi Textiles rep by Properitor Arthanarisamy	Shanmugam.K(P), Arthanari.K(R),	21-03-2019	27-07-2021
	The Principal District Judge	Namakkal	COS/20/2020	Sri Lakshmi Finance by its Partner PKrishnamoorthi Vs PElango and another	Krishnamoorthy. T.V(P),	30-04-2019	27-07-2021
	The Principal District Judge	Namakkal	COS/35/2020	M/S Palls Association by Owner Radhakrishnan Vs KMS Poultry Parm rep by its Latha @ Krishnalatha	SureshKumar.P(P),	03-01-2020	27-07-2021
	The Principal District Judge	Namakkal	COS 9/2021	Muthu poultry Agency by rep Managing partner thiyagarajan power Egent Tamilselvan Vs Ganesan poultry Form prop. Palaniappan	Shanmugam.K(P),	07.04.2021	28-07-2021
	The Principal District Judge	Namakkal	COS 68/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Tamilselvan Vs Palanisamy	Shanmugam.K(P),	17-12-2020	29-07-2021
	The Principal District Judge	Namakkal	COS/47/2020	Vijaya Bank (Bank of Baradoa) Rasipuram rep by its Branch Manager Vs VTex rep by its proprier Jayakumar and 2 others	Satthivel.A(P),	11-06-2020	30-07-2021
	The Principal District Judge	Namakkal	COS 67/2020	M/sHMTextiles Private Ltd rep by its Director MrKishore MSethia Vs M/sJaihind Spinning Mills Ltd rep by its Director PMRamakrishnan and another	Ramasamy.R(P),	14-12-2020	30-07-2021

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List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS 10/2021	Muthu poultry Egency by rep Managing partner thiyagarajan power Egent Tamilselvan Vs Ramesh poultry Form prop. Ramesh	Shanmugam.K(P),	19.04.2021	30-07-2021
15	District Court Udhagamandalam, Nilgiri	Nilgiris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	OS 71/18	Subaithabegam Vs Balasubramanian	M.Jeyanthan	28.04.2018	13.8.2021
	The Principal District Court	Pudukkottai	OS 1/2020	Allahabad Bank VS VKM Fiber Industry and others	D.Dhanapal	02.01.2020	9.08.2021
	The Principal District Court	Pudukkottai	OS 5/21	Canara Bank, Pudukkottai Branch Vs Tmt.T.Shanthi and 1 another	S. Dhananjaya Ramachandran	21.1.2021	23.8.2021
	The Principal District Court	Pudukkottai	OS 34/18	S.Sultan Mohaiyadeen VS M.Mohammed Frook	G.Ramalingm	22.06.2018	06.08.2021
	The Principal District Court	Pudukkottai	OS 64/18	i) Gulgarini ii) Abdul Rahman Vs Rahamath Nisa and 8 others	K.Anbazhahan	07.09.2018	27.08.2021
	The Principal District Court	Pudukkottai	OS 08/21	Canara Bank Thirumayam Vs Suresh	P.N.Satagopan	1.2.2021	9.08.2021
	The Principal District Court	Pudukkottai	OS No. 134/2019	The Branch manager, Oriental Bank of Commerce Vs K.Durairaj and four others	V.Kasirajan	18.12.2019	17.08.2021
	The Principal District Court	Pudukkottai	OS 36/21	Canara Bank Thirumayam Vs U.Palanichamy	M.Veerappan	1.03.2021	12.08.2021
	The Principal District Court	Pudukkottai	OS 39/21	Canara Bank Thirumayam Vs S. Kannan	S. Dhananjaya Ramachandran	02.03.2021	16.08.2021
	The Principal District Court	Pudukkottai	OS 40/21	Canara Bank Thirumayam Vs Rengasamy	S. Dhananjaya Ramachandran	02.03.2021	16.08.2021
	The Principal District Court	Pudukkottai	OS 41/21	Canara Bank Thirumayam Vs Annadurai	S. Dhananjaya Ramachandran	02.03.2021	31.08.2021
	The Principal District Court	Pudukkottai	OS 42/21	Canara Bank Thirumayam Vs Vasanthi	S. Dhananjaya Ramachandran	02.03.2021	27.08.2021
	The Principal District Court	Pudukkottai	OS 43/21	Canara Bank Thirumayam Vs Karuppaiah	S. Dhananjaya Ramachandran	02.03.2021	10.08.2021
	The Principal District Court	Pudukkottai	OS 44/21	Canara Bank Thirumayam Vs Sangili	S. Dhananjaya Ramachandran	02.03.2021	16.08.2021
	The Principal District Court	Pudukkottai	OS 45/21	UCO Bank VS Palanisamy and one another	S.M.Kumar	02.03.2021	10.08.2021
	The Principal District Court	Pudukkottai	OS 46/21	SBI, Pudukkottai VS Pandiselvi	T.Kannadasan	02.03.2021	07.08.2021
	The Principal District Court	Pudukkottai	OS 47/21	IOB Bank, Narthamalai VS Navaneethakrishan	Nangai G	02.03.2021	06.08.2021
	The Principal District Court	Pudukkottai	OS 48/21	Canara Bank, Pudukkottai Vs Muthu Rangiyar	S. Dhananjaya Ramachandran	02.03.2021	10.08.2021
	The Principal District	Pudukkottai	OS 37/21	Canara Bank Thirumayam Vs K.Chellaiah	M.Veerappan	1.03.2021	26.08.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Court						
	The Principal District Court	Pudukkottai	OS 76/21	Canara Bank Thirumayam Vs Arumugam	M.Veerappan	05.04.2021	03.08.2021
	The Principal District Court	Pudukkottai	OS 77/21	Canara Bank Thirumayam Vs M.Murugaiah	M.Veerappan	05.04.2021	06.08.2021
	The Principal District Court	Pudukkottai	OS 78/21	Canara Bank Thirumayam Vs S.Thirunavukarasu	M.Veerappan	05.04.2021	04.08.2021
	The Principal District Court	Pudukkottai	OS 79/21	SBI, Alangudi Vs Mathiyalagan and 1 another	S.Selva Vinayagam	05.04.2021	09.08.2021
	The Principal District Court	Pudukkottai	OS 80/21	Canara Bank Thirumayam Vs P. Athmanathan	M.Veerappan	05.04.2021	10.08.2021
	The Principal District Court	Pudukkottai	OS 81/21	SBI, Avoor Vs Ramesh	Solai.Muthaih	05.04.2021	10.08.2021
	The Principal District Court	Pudukkottai	OS 82/21	Canara Bank Thirumayam Vs S.Saranya	S. Dhananjaya Ramachandran	05.04.2021	10.08.2021
	The Principal District Court	Pudukkottai	OS 83/21	Canara Bank Thirumayam Vs S.Arockia Sekar	M.Veerappan	05.04.2021	12.08.2021
	The Principal District Court	Pudukkottai	OS 84/21	SBI, Pudukkottai Branch Vs D.Muralidharan	S.Selva Vinayagam	05.04.2021	13.8.2021
	The Principal District Court	Pudukkottai	OS 85/21	Canara Bank Thirumayam Vs S.Pandimathi	S. Dhananjaya Ramachandran	05.04.2021	13.8.2021
	The Principal District Court	Pudukkottai	OS 86/21	Canara Bank Thirumayam Vs A.Murugesan	S. Dhananjaya Ramachandran	05.04.2021	10.08.2021
	The Principal District Court	Pudukkottai	OS 87/21	Canara Bank Thirumayam Vs V.Ravi	S. Dhananjaya Ramachandran	05.04.2021	18.08.2021
	The Principal District Court	Pudukkottai	OS 88/21	Canara Bank Thirumayam Vs V.Velu	S. Dhananjaya Ramachandran	05.04.2021	16.08.2021
	The Principal District Court	Pudukkottai	OS 89/21	City Union Bank, Pudukkottai Vs S.BAbu	K.Narayanan	05.04.2021	23.08.2021
	The Principal District Court	Pudukkottai	OS 90/21	Canara Bank Thirumayam Vs R.M.Subramanian	S. Dhananjaya Ramachandran	05.04.2021	24.08.2021
	The Principal District Court	Pudukkottai	OS 91/21	Canara Bank Thirumayam VS Sivakumar	S. Dhananjaya Ramachandran	05.04.2021	25.08.2021
	The Principal District Court	Pudukkottai	OS 92/21	Canara Bank Thirumayam Vs D.Stephanraj	S. Dhananjaya Ramachandran	05.04.2021	26.08.2021
	The Principal District Court	Pudukkottai	OS 93/21	Canara Bank Thirumayam Vs Saravanan	S. Dhananjaya Ramachandran	08.04.2021	27.08.2021
	The Principal District Court	Pudukkottai	OS 94/21	Canara Bank Thirumayam Vs Sivakumar	S. Dhananjaya Ramachandran	08.04.2021	13.08.2021
	The Principal District Court	Pudukkottai	OS 95/21	canara Bank Thirumayam Vs Adaikappan		08.04.2021	13.08.2021
	The Principal District Court	Pudukkottai	OS 96/21	Canara Bank Thirumayam Vs M.Chinnaiah		08.04.2021	17.08.2021
	The Principal District Court	Pudukkottai	OS 97/21	Canara Bank Thirumayam Vs Ganesan	S. Dhananjaya Ramachandran	08.04.2021	03.08.2021
	The Principal District	Pudukkottai	OS 98/21	Canara Bank Thirumayam Vs Subramanian	S. Dhananjaya	08.04.2021	13.08.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Court				Ramachandran		
	The Principal District Court	Pudukkottai	OS 99/21	Canara Bank Thirumayam VS Ravikumar	S. Dhananjaya Ramachandran	08.04.2021	09.08.2021
	The Principal District Court	Pudukkottai	OS 100/21	UCO Bank VS Datchanamurthy	S.M.Kumar	08.04.2021	07.08.2021
	The Principal District Court	Pudukkottai	OS 101/21	Canara Bank Thirumayam Vs Francis Xavier	S. Dhananjaya Ramachandran	09.04.2021	06.08.2021
	The Principal District Court	Pudukkottai	OS 102/21	City Union Bank VS Dharani and others	S. Dhananjaya Ramachandran	09.04.2021	06.08.2021
	The Principal District Court	Pudukkottai	OS 103/21	Bank of India VS Moorthy	Gunasekaran	09.04.2021	06.08.2021
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivaganga	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court, Thanjavur	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL	NIL
	Principal District Court, Theni	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Udumalpet	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Sub Court, Avinashi	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Ranipet	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court, Villupuram	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	O.S.134/2019	M/s. Grace Infrastructure P. Ltd Vs M/s. Ultramax Hydrojet Pvt. Limited	Mr. Rajaprakash Vs Sendhil Narayan	21.06.2019	08.07.2021 26.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	O.S.83/2020	M/s. Prashanth Properties Pvt. Ltd., Rep. by its M.D., Premraja Vs 1) Om Ganeshaya Food and Beverages Pvt. Ltd., Rep. by its Director, Sumit Shital 2) Shreem Food and Beverages rp by Partner Mrs. Shreedevi Chandrasekaran	Mr. L. Sathish Vs Mr. P. Natarajan	08.07.2020	15.07.2021 22.07.2021 30.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	O.S.168/2020	Rahul Industires rep. by its Proprietrix, M. Jeyashree Vs Fidelity Contracts and Services Pvt. Ltd., rep. by its Vice President, Prasad	Mr.K. Ranganathan	24.11.2020	08.07.2021 20.07.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	O.S.171/2020	1) Subetha Begum rep by its power of attorney Karthikvijayraj 2) Zareen Bagum rep by Power of Attorney Karthik Vijayaraj Vs 1) Bashereya Bevi 2) Haji Ali 3) Mohammed Zahir 4) Mouhamad Saly 5) Mohamad Shahul Hameed 6) Shamshia	Mr.P. Jesus Moris Ravi	04.12.2020	08.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	C.O.S.02/2021	Rajaram Vs 1. union of Indian rep. by union territory of Pondicherry. 2. The Director, Directorate of Health and family and health services. 3. The Director, Directorate of accounts and Treassuries Govt of puducherry. 4. Justice I.P. Vasisth, Judge retd.,	Mr. Sasibalan	13.04.2021	30.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.o.p.61/2016	1) Rajarajan 2) Gomathy Rajarajan Vs India Infoline Finance Ltd	Mr. D. Sukumar Vs Mr. R. Soupramanian	21.06.2016	29.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.o.p.91/2016	M/s. Pondicherry Port Ltd., Rep. by its Authorised Vs 1) The Secretary (Port), Govt. of Puducherry 2) Justice D.P. Wadhwa, Judge Retd., Supreme Court of India 3) Justice Doraiswamy Raju, Judge Retd., Supreme Court of India 4) Justice I.P. Vasishth, Judge Retd.,	Mr. Maruthupandian Vs Mr. Vinothkumar	20.10.2016	09.07.2021 19.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.op.15/2017	Rajendra Kumar Vs M/s Cholamandalam Investments and Finance Co. Ltd	Mr. Praveenkumar Vs Mr.Santhoshkumar	21.02.2017	08.07.2021 16.07.2021 23.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.op.17/2017	1) Sethuraman 2) Vasantha Vs Indo Asia Finance Ltd., Chennai	Mr. K. Ravikumar Vs Mr. Savariram	27.02.2017	15.07.2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.o.p.18/2017	1) Sethuraman 2) Vasantha Vs Indo Asia Finance Ltd., Chennai	Mr. K. Ravikumar Vs Mr. Savariram	27.02.2017	29.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.op.24/2018	Rahman Settu Vs 1) M/s. Challani Finance, Rep. by its Manager and Powe of Attorney, Kannan 2) Basheer Ahamed	Mr. Vee. Ganapathy Vs Mr.P. Luprakasam	28.03.2018	23.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.02/2020	1) The Chief Secretary to Govt., Govt. of Puducherry 2) The Secretary to Government (Tourisam), 3) The Director (Tourism), Department of Tourisam 4) The Managin Director, Puducherry Tourism Development Corporation Ltd., Puducherry Vs C.K. Rajan	Mr.M. Nakkeeran Vs Mr. D. Soundararajan	04.02.2020	15.07.2021 26.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.18/2021	1) Babu 2) Geetha Vs 1) M/s. HDB Financial Services Ltd., Rep. by its M.D., Ramesh	Mr. A. Latchoumicandane	05.03.2021	30.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.23/2021	1. Raji 2. Maheswari 3. Subburayan Vs M/s. Equitas Small Finance Bank Ltd.,	Mr. A. Latchoumicandane	12.03.2021	15.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.27/2021	1. Alavandhar 2. Rajalakshmi Vs M/s. Shriram Chits TN(P) Ltd., Rep., by its Foreman Murugesan	Mr. R. Parveen Kumar	17.03.2021	16.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.28/2021	1. Alavandhar 2. Rajalakshmi Vs Dhanalakshmi Srinivasan., Rep., by its Foreman	Mr. R. Parveen Kumar	17.03.2021	16.07.2021
	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	Ar.O.P.29/2021	Rajalakshmi Vs Dhanalakshmi Srinivasan., Rep., by its Foreman	Mr. R. Parveen Kumar	17.03.2021	16.07.2021
	DISTRICT JUDGE, KARAİKAL	Puducherry	ARBOP.2/2020	K.Venkadesawaran vs Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	05.07.21

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	DISTRICT JUDGE, KARAİKAL	Puducherry	ARBOP.3/2020	Boopathy vs Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	05.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	ARBOP.4/2017	Muthulakshmi vs Shriram City Union Finance Ltd.,	Thirumalvalavan	23.10.2017	05.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	EP.55/2018	Shriram City Union Finance Ltd., Vs Sathiyakala	Senthilraghavan Vs Ahamed Ansari	26.10.2018	08.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	EP 18/2019	Shriram City Union Finance Ltd., Vs Sathiyakala	Mr.P. Jesus Moris Ravi	04.12.2020	08.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	EP.6/2020	Shriram City Union Finance Ltd., vs Raman and others	Senthil Ragavan	09.01.2020	15.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	EP.61/2020	Lakshmi Vilas Bank, Karaikal vs K.R.Kumaran	A.Veerapandian	14.09.2020	14.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	EP.4/2021	Shriram City Union Finance Ltd., vs Subash Chandran	Senthil Ragavan	03.12.2020	06.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	COS.1/21	Union Bank of India Karaikal formerly corporation bank. Karaikal rep by its Branch Manager Vs Karai Labs rep by its proprietor Shaik Ibrahim	Habeed Mohamed	08.02.2021	19.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	COS.3/21	Mr. Deivassagayame Jonathan Francois Vs Bharathi	M.Vaikunth	23.03.2021	19.07.21
	DISTRICT JUDGE, KARAİKAL	Puducherry	COS.4/21	Sri Venkataramana Paper Mills Pvt Ltd rep by its Director S. Kadarkarai Vs Oil and Natural Gas Corporation Ltd rep by Group General Manager	R.Vetriselvan	31.03.2021	19.07.21

**SUBORDINATE COURTS
JULY 2021
FORM 7**

Form 7						
Summary of Commercial Cases during the month of JULY 2021						
Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Principal District Court	Ariyalur	0	0	0	0
		Ariyalur Total	0	0	0	0
2	Principal City Civil Court	Chennai	10	2	0	12
		Chennai Total	10	2	0	12
3	Prl. District Court, CBE.	Coimbatore	208	4	1	211
	I Addl. District Court, CBE	Coimbatore	10	0	0	10
	III Addl. Dist. Court, CBE	Coimbatore	26	0	0	26
	IV Addl. Dist. Court, CBE	Coimbatore	35	0	0	35
	V Addl. Dist. Court, CBE	Coimbatore	34	0	0	34
	PSJ Court, CBE	Coimbatore	81	8	1	88
	I ASJ Court, CBE	Coimbatore	129	0	0	129
	II ASJ Court, CBE	Coimbatore	59	0	0	59
	III ASJ Court, CBE	Coimbatore	59	0	0	59
	Sub Court, Pollachi	Coimbatore	34	9	0	43
		Coimbatore Total	675	21	2	694
4	Principal District and Sessions Court, Cuddalore	Cuddalore	8	0	0	8
		Cuddalore Total	8	0	0	8
5	Principal District Court, Dharmapuri.	Dharmapuri	11	0	0	11
		Dharmapuri Total	11	0	0	11
6	Principal District Court, Dindigul.	Dindigul	84	11	1	94
		Dindigul Total	84	11	1	94
7	Principal District Court, Erode	Erode	33	1	0	34
	I Additional District Court, Erode	Erode	1	0	0	1
	Principal Subordinate Court, Erode	Erode	21	0	0	21
	I Additional Subordinate Court, Erode	Erode	20	1	0	21
	II Additional Subordinate Court, Erode	Erode	4	0	0	4
	Sub Court, Gobichettipalayam	Erode	1	0	0	1
	Principal District Munsif Court, Erode	Erode	0	12	0	12
	I Additional District Munsif Court, Erode	Erode	0	8	0	8
		Erode Total	80	22	0	102
8	Principal District Court, Chengalpattu	Kancheepuram	49	1	0	50
		Kancheepuram Total	49	1	0	50
9	Principal District Court, Nagercoil	Kanniyakumari	45	5	0	50

Form 7

Summary of Commercial Cases during the month of JULY 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
		Kanniyakumari Total	45	5	0	50
10	Principal District Court, Karur	Karur	5	0	0	5
		Karur Total	5	0	0	5
11	Principal District Court, Krishnagiri	Krishnagiri	3	0	0	3
	Additional District Court, Krishnagiri	Krishnagiri	1	0	0	1
	Additional District Court, Hosur.	Krishnagiri	40	0	1	39
		Krishnagiri Total	44	0	1	43
12	Prl. Dist. & Sessions Court	Madurai	80	2	2	80
	I Addl. Dist. & Sessions Court	Madurai	1	0	0	1
	I Addl. Sub Court	Madurai	3	0	0	3
	II Addl. Sub Court	Madurai	2	0	0	2
		Madurai Total	86	2	2	86
13	Principal District Court	Nagapattinam	0	0	0	0
		Nagapattinam Total	0	0	0	0
14	The Principal District Judge	Namakkal	67	2	0	69
		Namakkal Total	67	2	0	69
15	District Court Udthagamandalam, Nilgiri	Nilgiris	2	0	0	2
		Nilgiris Total	2	0	0	2
16	Principal District Court	Perambalur	0	0	0	0
		Perambalur Total	0	0	0	0
17	The Principal District Court	Pudukottai	84	0	2	82
		Pudukottai Total	84	0	2	82
18	Principal District Court	Ramanathapuram	2	0	0	2
		Ramanathapuram Total	2	0	0	2
19	Principal District Court, Salem	Salem	96	12	1	107
		Salem Total	96	12	1	107
20	Principal District and Sessions Court	Sivaganga	0	0	0	0
		Sivaganga Total	0	0	0	0
21	Prl. District Court, Thanjavur	Thanjavur	88	5	0	93
	III Additional District Judge, Pattukkottai.	Thanjavur	2	0	0	2
		Thanjavur Total	90	5	0	95
22	Principal District Court, Theni	Theni	2	0	0	2
		Theni Total	2	0	0	2
23	Principal District Court, Thoothukudi	Thoothukudi	39	3	0	42
		Thoothukudi Total	39	3	0	42
24	Principal District Court	Tiruchirappalli	25	0	0	25
	I Additional Sub Court, Trichy	Tiruchirappalli	9	0	0	9
	II Additional Sub Court, Trichy	Tiruchirappalli	8	0	0	8

Form 7

Summary of Commercial Cases during the month of JULY 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	IV Additional Sub Court, Trichy	Tiruchirappalli	7	0	0	7
		Tiruchirappalli Total	49	0	0	49
25	Principal District Court	Tirunelveli	15	1	1	15
		Tirunelveli Total	15	1	1	15
26	Principal District Court, Tiruppur	Tiruppur	38	4	0	42
	I Additional District Court, Tiruppur	Tiruppur	52	0	0	52
	II Additional District Court, Tiruppur	Tiruppur	21	0	0	21
	Principal Sub Court, Tiruppur	Tiruppur	95	0	0	95
	Additional Sub Court, Tiruppur	Tiruppur	74	0	0	74
	Sub Court, Udumalpet	Tiruppur	8	0	0	8
	Sub Court, Avinashi	Tiruppur	13	0	0	13
		Tiruppur Total	301	4	0	305
27	Principal District Court, Tiruvallur	Tiruvallur	44	12	0	56
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	12	0	0	12
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	13	0	0	13
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	4	0	0	4
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	4	0	0	4
	The Sub Court, Tiruvallur.	Tiruvallur	23	0	0	23
	The Sub Court, Poonamallee.	Tiruvallur	1	0	0	1
	The Sub Court, Tiruttani.	Tiruvallur	80	0	0	80
		Tiruvallur Total	181	12	0	193
28	Principal District Court, Tiruvannamalai	Tiruvannamalai	5	0	1	4
		Tiruvannamalai Total	5	0	1	4
29	Principal District Court	Tiruvarur	8	0	0	8
		Tiruvarur Total	8	0	0	8
30	Principal District Court, Vellore	Vellore	21	2	0	23
	II Additional District Court, Ranipet	Vellore	2	0	0	2
		Vellore Total	23	2	0	25
31	Principal District Court	Villupuram	0	0	0	0
		Villupuram Total	0	0	0	0
32	Principal District Court, Srivilliputtur	Virudhunagar	37	1	0	38
	Sub Court, Sivakasi	Virudhunagar	37	1	0	38
		Virudhunagar Total	74	2	0	76
33	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Puducherry	19	0	1	18
	DISTRICT JUDGE, KARAİKAL	Puducherry	20	3	0	23
		Puducherry Total	39	3	1	41
		Grand Total	2174	110	12	2272